

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/188(KB)2019  
IA(I.B.C)/851(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MONOTRONE LEASING PRIVATE LIMITED VS B. D. MOTORS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Resolution Professional  
Mr. Aishaarya Kr. Awasthi, Adv. ]

**ORDER**

1. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/851(KB)2024**
  - a. This application has been filed by the Liquidator to place on record the 9<sup>th</sup> Progress Report, which is placed at pages 9 to 23. This application is supported by an affidavit which is placed at pages 6 to 8. The 9<sup>th</sup> Progress Report is taken on record.
  - b. In view of the pendency of the matter, there is not much progress as it appears from pages 9 to 23 of the 9<sup>th</sup> Progress Report.
  - c. This application is **allowed** and is accordingly **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**